GOVERNMENT OF INDIA MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA STARRED QUESTION NO.163 TO BE ANSWERED ON 05.05.2016

Desalination Plants

+*163. SHRI RAJAN VICHARE: SHRI HARISHCHANDRA CHAVAN:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the Government has taken note of acute scarcity of drinking water in various parts of the country and especially in the drought affected districts, if so, the details thereof;

(b) whether desalination plants have been put in various places to treat sea water, if so, the quantum of water made potable during the last three years along with the expenditure incurred thereon State/UT wise;

(c) whether the Government has taken any step to reduce the production cost of converting sea water into potable water, and if so, the details thereof;

(d) whether the Union Government proposes to set up more number of desalination plants in the country including Maharashtra; and

(e) if so, the details thereof including capacity of each of the plants, State/UT-wise?

ANSWER MINISTER OF DRINKING WATER AND SANITATION (SHRI BIRENDER SINGH)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in the reply to parts (a) to (e) of Lok Sabha Starred Question No.163 for reply on 05.05.2016

(a) Yes Madam. The Ministry of Drinking Water and Sanitation, Government of India has taken note of acute scarcity of drinking water in 306 districts spread across 13 States, particularly in 11 drought affected States. The detailed measures of providing safe drinking water in these drought affected States as on 04/5/2016 is at **Annexure-I**.

In addition to this, advisory from the Government of India to all affected States has been issued to take up proper water conservation measures before the onset of monsoon so that rainwater is harvested both in surface water bodies and also help in recharging groundwater aquifers.

- (b) Sea water based desalination plants set up in the country as reported by the Coastal States/ UTs of the country along with the water produced from them and expenditure incurred during the last 3 years is at **Annexure-II**.
- (c) Desalination plants, in general, use Reverse Osmosis (RO) technology. The Operation & Maintenance cost of these Plants can be optimized/ regulated only through conducting regular water and energy audit and taking up proper repair and maintenance periodically.
- (d) & (e) : Since drinking water is a State subject, the proposals initiated by the States/ Union Territories for setting up of desalination plants are examined in Government of India and decisions taken based on merit subject to availability of resources. No proposal for setting up of desalination plants has been received by this Ministry from Government of Maharashtra.

Annexure-I referred to in reply to Lok Sabha Starred Question No. 163 due for reply on 05.05.2016

Measures taken by the State to mitigate rural drinking water scarcity situation (cumulative till date) in prevailing drought situation as on 04/05/2016

S. No.	State	Number of districts affected	Number of Villages affected	Number of Habitation s affected	Number of Handpumps repaired/Resto red including Hydrofracturi ng, flushing etc.	Number of Pvt. Borwells hired	Riser pipes used in running meters (Increased/Rep lenished) in Handpumps	Number of New borewells commi- ssioned	Number of Temporary PWS from water bodies	Number of Tankers Trips used	Number of Habitations covered by the tankers
1	Andhra Pradesh	10	881	055	22254	129	22225	500	0	4251	944
1		10		955	23354		32235	599	0	4351	844
2	Bihar	19	160	350	17699	5	3378	22297	0	519	43
3	Chhattisgarh	25	16134	60332	140792	3	184323	5353	0	2	1
4	Gujarat	8	0	835	105846	22	78162	6632	7	64950	584
5	Haryana	7	42	47	10	11	0	7	0	88	41
6	Jharkhand	24	29577	119667	81486	0	469920	3325	0	543	19
7	Karnataka	27	7567	15012	1216	45	0	5037	0	3818	1109
8	Madhya Pradesh	46	47402	112810	224229	180	345530	4740	0	0	98
9	Maharashtra	33	18627	20004	15042	7104	35485	2048	189	14300	9221
10	Odisha	27	29077	96826	59370	1	64270	1481	2	2407	2243
11	Rajasthan	21	620	872	18340	0	27753	148	0	36984	872
12	Telangana	9	7228	14850	15707	6549	36134	2068	1215	10755	3870
13	Uttar Pradesh	50	0	0	168718	0	0	58	0	96	90
	Total	306	157315	442560	871809	14049	1277190	53793	1413	138813	19035

* In Haryana and Bihar States, drought has not been declared by the State Government, but, water scarcity problem has been reported.

Annexure-II referred to in reply to Lok Sabha Starred Question No. 163 due for reply on 05.05.2016

Quantity of potable water produced from Sea water based Desalination Plants, State/UT-wise along with Expenditure incurred during the last three years

1) Chennai Metropolitan Water Supply and Sewerage Board – exclusively for Chennai city augmentation

i) Details of Existing Plants in Chennai	100 MLD Sea Water RO Desalination Plant at Minjur.	100 MLD Sea Water RO Desalination Plant at Nemmeli.
ii) Commercial Operation Date (CoD)	25.07.2010	08.01.2014
a) total quantum of portable water made from sea water during the last three years in Million Litres (ML)	2013- 34302 ML 2014- 33711 ML 2015- 32524 ML	2013 2014 - 30132 ML 2015 – 26280 ML
b) the expenditure incurred thereon	2013- Rs.178.83 Cr 2014- Rs.166.48 Cr. 2015- Rs.178.69 Cr	2013 2014- Rs. 78.75 Cr 2015- Rs. 86.15 Cr

2) Union Territory of Lakshadweep islands

Three low temperature thermal desalination plants (LTTD) are existing one each in Kavaratti, Agatti and Minicoy islands. The plant capacity to produce treated water is 1.0 lakh litres per day. Treated water produced and expenditure incurred during the last three years in these islands is tabulated below :

Sl. No.	Location of LTTD Plant	Water produced in Million litres		
		2013	2014	2015
1.	Kavaratti	27.50	30.2	27.0
2.	Agatti	19.0	21.5	24.0
3.	Minicoy	22.5	21.5	22.0

Sl. No.	Location of LTTD Plant	Expenditure incurred in Rs Lakh		
		2013	2014	2015
1.	Kavaratti	83	31	61
2.	Agatti	26	29	53
3.	Minicoy	21	20	26
